

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10947 of 2021 - SM

(Arising out of OIA-AHD-CUSTOM-000-APP-286-287-21-22 dated 27/07/2021 passed by Commissioner of CUSTOMS-AHMEDABAD)

KISHAN KUMAR BARANWAL

.....Appellant

1-B Vastu Pooja Apartment
Near Ashok Pan House City Light Road
Surat, Gujarat

VERSUS

COMMISSIONER OF CUSTOMS-AHMEDABAD

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri Vinay Kansara, Advocate for the Appellant
Shri Anand Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 18.07.2024
DATE OF DECISION: 13.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10946 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**